(d) if so, the number of CRPF personnel with designations and others, separately, involved in the leakage and details of the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SHRIPRAKASH JAISWAL): (a) Yes, Sir.

- (b) The examination for Constable (General Duty) held on 8.1.2004 in Hyderabad and Guntur Centres in Andhra Pradesh was cancelled due to leakage of question papers. Since the question papers had been set separately for each State, the test in other States was not cancelled.
- (c) Central Bureau of Investigation (CBI) had investigated the matter and filed a charge-sheet in the Special Court of CBI at Hyderabad.
  - (d) The following personnel were allegedly involved in the case:
    - (i) 1 Sub Inspector/Ministerial
    - (ii) 1 Sub Inspector/Steno
    - (iii) 1 Constable/Driver
    - (iv) 1 Ex-Constable

The personnel from Serial Number (i) to (iii) above have been suspended and that at Sr. No. (iv) is no longer in service.

## Steps to check crimes in Delhi

- †1350. SHRI MANGANI LAL MANDAL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have decided to take any effective steps to check the increasing incidents of crime in the capital city, New Delhi; and
- (b) if so, the details thereof alongwith the mechanism for its implementation?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) and (b) The steps taken to check crime in Delhi include improvement in the beat system of patrolling; identification of Police Station with high rate of crime and provision of additional manpower

<sup>†</sup>Original notice of the question was received in Hindi.

and motorcycle patrols to such Police Stations; rationalizing the timing for patrolling to maximize its effectiveness; development of intelligence about the movement of desperate criminals; and multi-tasking of Police Control Room Vans; Delhi Police have also taken some special measures to prevent crime against women and senior citizens. These include establishment of Crime Against Women Cell; setting up of Rape Crises Intervention Centres in all the nine Police Districts, association of women Police officers in investigation of rape cases; constitution of three Special Courts headed by women judges, networking of Non-Governmental Organisations; deployment of staff in plain cloth at vulnerable places; starting of dedicated Telephone 'Women Helpline' in the Police Control Room, constitution of 'Women Mobile Team' to attend to distress calls from women on round-the-clock basis; setting up of 'Senior Citizens Security Cell' at the Police headquarters; renewed emphasis on verification of the antecedents of domestic servants; and closer interaction with the Residents Welfare Associations.

## NCW recommendations regarding agitation of women in Manipur

- 1351. SHRI BALAWANT *ALIAS* BALAPTE: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether the National Commission for Women has visited the State of Manipur after alleged killing of Manorama Devi;
- (b) whether they have made any recommendation for normalizing the situation in the face of women's continuing agitation; and
- (c) what steps Government propose to take to prevent atrocities by the Army against women and to look after the development interests of the State?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. REGUPATHY): (a) Yes, Sir.
- (b) A summary of recommendations made by the Commission in their report is attached on a Statement. (See below)
- (c) Detailed "Do's" and "DONT's" for the Army personnel while providing aid to civil authorities have been laid down by the Army Headquarters. The Armed Forces perosonnel are bound to follow these guidelines while dealing with insurgency in Manipur and other parts of North Eastern region. In